

LOK SABHA SECRETARIAT

PARLIAMENT HOUSE,  
NEW DELHI-110001.

January 15, 2020  
Pausa 25, 1941 (Saka)

**NOTIFICATION**

No. 37/1/(III)/2020/T. The following order by the President dated the 15<sup>th</sup> January, 2020 is published for general information: -

“ In exercise of the powers conferred upon me by clause (1) of article 85 of the Constitution, I hereby summon the Lok Sabha to meet at New Delhi on Friday, the 31<sup>st</sup> January, 2020 at 11.00 A.M.

January 15, 2020

Ram Nath Kovind  
PRESIDENT”

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SNEHLATA SHRIVASTAVA  
SECRETARY GENERAL

No. 37/1/(III)/2020/T

January 15, 2020  
Pausa 25, 1941 (Saka)

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- (1) President's Secretariat; Prime Minister's Secretariat; Cabinet Secretariat; Rajya Sabha Secretariat; NITI Aayog, Election Commission; Supreme Court; All Ministries/Departments of Government of India.
- (2) All Officers and Branches of Lok Sabha Secretariat.

*P.C.T.*  
*15.1.2020*  
(P. C. TRIPATHY)  
JOINT SECRETARY